

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 305 of 2013 & IA 399 of 2013 & 194 of 2014**

**Dated : 16<sup>th</sup> July, 2014**

**Steel Authority of India Ltd.                      ...                      Appellant(s)**

**Versus**

**Damodar Valley Corporation & Ors.                      ...                      Respondent(s)**

**ORDER**

Court has not assembled today.

On the consent of learned counsel for the parties, matter is posted for hearing on **12 August, 2014.**

**Court Master**

rkt